

**CORAM :- H.H. THE ADDL. SESSIONS JUDGE SHRI R.S. AGARWAL
C.R.NO. 36 ,DATE 24/07/2020**

SR.NO.	MPID CASE NO.	NAME OF THE PARTIES	NEXT DATE
1	38/2004	Laxmikant Damodar Roth & Ors. V/s EOW P.Stn.	
2	16/2014@ 27/2014	Vijay Sakharam Belad & Ors. V/S The State	
3	Misc. Appln. MPID 145/20	Daisy Castelino V/S EOW P.Stn.	
4	Misc.Appln. MPID 412/20	Bachu Guanoba Dalvi & Ors. V/S Praduman Kumar Sharma	
5	Misc.Appln. MPID 754/20	Bhagirathhai D. Solanki V/S Bijoykumar Aklusaw Gupta	
6	A.B.A. 472/20	Hasmukh Devji Rambhai ,Mehta and Co. V/S Malad Police Station	
7	B.A. 881/20	Mohammad Ibrahim Ismail Sayyed V/S Partksite Police Station	
8	Exh. In MPID 21/15	Shekhar Chandrashekhar V/S E.O.W. P.Stn.	

**Sheristedar
C.R. No. 36**

30/05/2020

Sr.No.	Case No.	Name of Accused	Remark
1	Exh.21 In Mpid 16/18 (interim Bail)	Shriniwas Arekar	Allowed
2	B.A. 680/20 in Mpid 20/18	Mustafa Beg	Allowed
3	B.A. 620/20	Sanjay Rasal	Rejected
4	A.B.A. 223/20	Vandana Bapkar	Allowed
5	Exh. 13 in Mpid 8/19	Mayur Agarwal	Rejected
6	B.A. 580/20	Nowhere Shaikh	Rejected

10/06/2020

Sr.No.	Case No.	Name of Accused	Remark
1	M.A. 884/20 in B.A. 221/20		Rejected

11/06/2020

Sr.No.	Case No.	Name of Accused	Remark
1	A.B.A. 651/20 (C.R. No.16)		Allowed
2	A.B.A. 648/20		Rejected
3	A.B.A. 649/20		Allowed

15/06/2020

Sr.No.	Case No.	Name of Accused	Remark
1	B.A. 358/20		Rejected

17/06/2020

Sr.No.	Case No.	Name of Accused	Remark
1	M.A. 1621 In MPID 17/18		Allowed
2	B.A. 813/20		Dismissed
3	M.A. 603/20 (Email)		Disposed
4	M.A. 604/20 (Email)		Disposed
5	M.A. 605/20 (Email)		Disposed
6	M.A. 606/20 (Email)		Disposed
7	M.A. 607/20 (Email)		Disposed
8	M.A. 608/20 (Email)		Disposed
9	M.A. 609/20 (Email)		Disposed
10	M.A. 613/20		Disposed
11	M.A. 614/20		Disposed
12	M.A. 620/20		Disposed
13	M.A. 621/20		Disposed

18/06/2020

Sr.No.	Case No.	Name of Accused	Remark
1	B.A. 800/20		Rejected
2	B.A. 801/20		Rejected
3	B.A. 802/20		Rejected
4	M.A. 210 /20		Disposed
5	M.A. 211 /20		Disposed
6	M.A. 213 /20		Disposed
7	M.A. 214 /20		Disposed
8	M.A. 215 /20		Disposed
9	M.A. 216/20		Disposed
10	M.A. 217 /20		Disposed
11	Ehx. 24 In Mpid 2/19 (Email)		Rejected
12	B.A. 818 /20 (Email)		Rejected

13	B.A. 819 /20 (Email)		Rejected
14	M.A. 170/20 In A.B.A.		Allowed
15	Exh. 28 In Mpid 2/18 (Email)		Rejected

18/06/2020

Sr.No.	Case No.	Name of Accused	Remark
16	Exh. 15 In MPID 8/19 (Email)		Rejected
17	M.A. 680/18 In MPIId 16/18		Disposed
18	M.A. 17/05 in Mpid 18/03		Disposed
19	M.A. 80/05 in Mpid 18/03		Disposed

24//06/2020

Sr.No.	Case No.	Name of Accused	Remark
1	Exh. 15 In MPID 8/19 (Email)		Rejected
2	M.A. 680/18 In MPIId 16/18		Disposed
3	M.A. 17/05 in Mpid 18/03		Disposed
4	M.A. 80/05 in Mpid 18/03		Disposed

3//07/2020

Sr.No.	Case No.	Name of Accused	Remark
1	Exh. 68 In Mpid 7/17 (Email)		Withdrawn
2	Exh. 13 In MPIId 27/18		Allowed
3	M.A. 647/20		
4	M.A. 648/20		
5	M.A. 649/20		
6	M.A. 650/20		
7	M.A. 651/20		
8	M.A. 652/20		
9	M.A. 653/20		
10	B.A. 221/20		Allowed
11	Exh. 26 In MPIId 2/19(Email)		Filed

4//07/2020

Sr.No.	Case No.	Name of Accused	Remark
	Nil		

10//07/2020

Sr.No.	Case No.	Name of Accused	Remark
1	B.A. 843/20		Allowed

Court No. 36

Sr. No.	Name	Card No.	Designation	Mobile No.	From	To
1.	Nimisha N. Naik		Sheristedar	9987136848	Santracurz	Charchgate
2	Sarina Tuscano		Stenographer	8097591036	Virar	Charchgate
3	Nikhil Verdekar		Typist	9987268968	Kalyan	CST
4	Amit Sharad Shinde	BCCASSM7701	Interpreter	9969452658	Badlapur	CST
5	Nale		Hawildar	9702975392	Badlapur	CST
6	Arun B. Sutar	BCCABSM6601	Peon	9969935164	Ghatkopar	CST

Court No. 36 Central Line

Sr. No.	Name	Designation	From	To
1	Nikhil Vardekar	Typist	Kalyan	CST
2	Amit Sharad Shinde	Interpreter	Badlapur	CST
3	Nale	Hawildar	Badlapur	CST
4	Arun B. Sutar	Peon	Ghatkopar	CST

Court No. 36 Western Line

Sr. No.	Name	Designation	From	To
1.	<i>Nimisha N. Naik</i>	Sheristedar	Santracurz	Charchgate
2	<i>Sarina Tuscano</i>	Stenographer	Virar	Charchgate

JAIL CUSTODY LETTER

O.W. NO.

DATED:

IN THE COURT OF SESSIONS JUDGE FOR GREATER BOMBAY

REMAND APPLICATION NO. 469/2020

C.R.NO. 81/2012

The State (At the instance of EOW, G.C. 3, Mumbai)

C.R. 81/2012

V/S

Manojkumar Sarjerao Pawar

....Accused.

To,

The Superintendent,

Arthur Road Central Prison,

Mumbai.

Pursuant to the order passed by His Honour The Additional Sessions Judge Shri. U.M. Padwad C. R. No. 24 (Incharge Of C.R. No. 36) dated 20/07/2020 the above named accused is taken into custody and sent to your prison for safe custody.

You are, therefore, authorized and required to receive the above named accused in the above case and keep them there as under trail prisoner and produce them before this Court on 03/08/2020 at 10.30 am sharp, **WITHOUT FAIL.**

Dated this 20th July 2020.

By order of the Court,

**for Registrar,
City sessions Court, Gr. Bombay**